

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Conducting of Online Training Sessions on the topics of “Art of Judgment Writing” and “Disposal of Interlocutory applications in Civil Courts and certain guidelines for effectiveness” by the Hon’ble Sri Justice Raghvendra S.Chauhan, the Chief Justice, High Court for the State of Telangana for the State of Telangana and by the Hon’ble Sri Justice B.Vijaysen Reddy, Judge High Court for the State of Telangana on 18.07.2020 and 19.07.2020 respectively, to all the Judicial officers working in the State of Telangana (excluding the officers working on deputation) through Cisco Webex Video Connectivity from 04:00 p.m., to 06:00 p.m on 18.07.2020 and from 10:30 a.m., to 12:30 p.m., 19.07.2020 – Nomination of all Judicial Officers working in the State (excluding the officers working on deputation) - **ORDERS - ISSUED.**

REF: Letter ROC No.342/2020/TSJA-Sec’bad, dated 15.07.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1515/2020-B.SPL., DATED:15.07.2020.

The High Court is pleased to pass the following Orders:

All the Judicial Officers working in the State of Telangana, (excluding the officers working on deputation) are hereby nominated to participate in the Oneline Training Sessions on 18.07.2020 and 19.07.2020 through Cisco Webex Video Connectivity, the details with regard to the said training programme are given hereunder:

DATE AND DAY	TIME	TOPIC	RESOURCE PERSON
18.07.2020 (Saturday)	04:00 p.m., to 06:00 p.m.,	“Art of Judgment Writing”	Hon’ble Sri Justice Raghvendra S. Chauhan, the Chief Justice, High Court for the State of Telangana
19.07.2020 (Sunday)	10:30 a.m., to 12:30 p.m.,	“Disposal of Interlocutory applications in Civil Courts and certain guidelines for effectiveness”	Hon’ble Sri Justice B.Vijaysen Reddy, Judge, High Court for the State of Telangana

NOTE: The proceeding is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.


REGISTRAR GENERAL
15.07.2020.

To:

1. All the Judicial officers In the State of Telangana.
2. The Registrar General and all other Registrar’s, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.

4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Caused Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- | | | |
|-----------------|----------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| g) Nizamabad | h) Ranga Reddy | i) Warangal |

9. **THE SECTION OFFICERS :**

- | | | |
|--|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell, High Court for the State of Telangana at Hyderabad. | | |

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